

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 1217 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 23rd February, 2018.


Sub:- **Cancellation of Casual Leave.**

Ref:- Your letters No. JKD/P/2018/635 dated 20.02.2018.

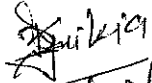
Sir,

With reference to the above, I am directed to inform you that, your prayer for cancellation of 2 (two) days Casual Leave on 22.02.2018 and 23.02.2018 has been granted/~~rejected~~.

Yours faithfully,

 23.2.18

JOINT REGISTRAR (VIGILANCE)


21/02/18